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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 593/2019

SANDISK LLC & ANR

..... Plaintiffs

Through: Mr. Karan, Adv

versus

GULF SHOPPE

..... Defendant

Through: Mr. Rhishabh Jetley, Adv (Enrolment
No. D/2523/2013), Office at:- A-2/78,
Safdarjung Enclave, New Delhi -110029.
Mobile No. 9971539973.

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**SH. RAJ KUMAR TRIPATHI (DHJS), JOINT REGISTRAR
(JUDICIAL)**

ORDER

% **06.10.2020**

Matter has been taken up for hearing through video conferencing in view of directions contained in office order No. 465/RG/DHC/2020 dated 30.09.2020.

The memo of cost prepared by the registry on the basis of material available and has been checked by concerned Assistant Registrar/ Administrative Officer (Judicial). The calculation made by the office is accepted and cost of the suit are taxed at Rs.7,01,000/- only.

**RAJ KUMAR TRIPATHI (DHJS)
JOINT REGISTRAR (JUDICIAL)**

OCTOBER 06, 2020

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